



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.12.2023

NOTICE

Please take notice that the following matter listed on 15.12.2023 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1072 of 2022 (PH)	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj	Pooja Mahajan Shristi Kapoor-R1 Abhijeet Sinham Sameer Bansal Prateek Kumar

By order of Hon'ble Chairperson

-Sd/-

Registrar